

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

CP-223(ND)/2017

IN THE MATTER OF:

Heaven Media Pvt. Ltd.

.... Applicant/petitioner

Vs.

Registrar of Companies

... Respondent

Order under Section 252 of the Companies Act

Order delivered on 31.08.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Applicant/petitioner :

For the Respondent :

ORDER

No one is present on behalf of petitioner, in the interest of justice
the hearing is deferred on 20.09.2017.

Sd/-

**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

Sd/-

**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**